

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1233 of 1996

Date of Order : 17-12-2004

present : Hon'ble Mr. Mukesh Kr. Gupta, Judicial Member
Hon'ble Mr. M.K. Mishra, Administrative Member

Ranajit Kr. Kayal

- VS -

D/o Posts

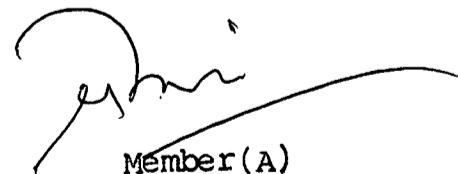
For the Applicant : Ms. U. Bhattacharjee, Counsel

For the Respondents: None

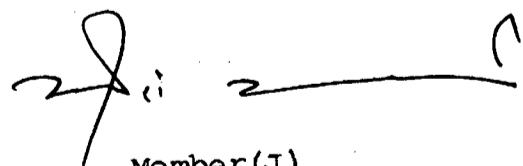
ORDER

MR. MUKE SH KR. GUPTA, JM

Ms. Bhattacharjee, Ld. Counsel for the applicant states that in the order dated 1-12-2004 passed in OA 1233 of 1996 the name of the applicant has been wrongly typed as Rankit Kr. Kayal instead of Ranajit Kr. Kayal. Therefore, she states that name of the applicant may be corrected as Ranajit Kr. Kayal. Registry is directed to make necessary correction in the cause title and a fresh copy of the order be issued to the parties accordingly.



Member (A)



Member (J)

DKN